

(a) the total value of shares issued by the Indian Petrochemicals Limited, Baroda;

(b) the amount subscribed against these issues and the reasons for issues not having been fully subscribed;

(c) whether complaints have been received from the public regarding irregularities in these issues;

(d) if so, the details thereof;

(e) the persons found guilty; and

(f) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FELEIRAO): (a) The total value of shares issued by the Indian Petrochemicals Corporation Limited (IPCL) is as follows:

(i) Total number of shares
: 2,10,50,000

(ii) Total value of the shares
: Rs. 336.80 crores

(Equity shares of Rs. 10 each of a premium of Rs. 150 per share)

(b) The amount subscribed against these issue is Rs. 1304.52 crores. It would thus be seen that the issue has been subscribed to the extent of over four times.

(c) and (d). Two writ petitions were filed-

1. Writ petition No. 846/92 filed by Dr. Arvind Gupta before the Supreme Court challenging the legal validity of the issue, was dismissed.

2. Writ petition No. 2527 filed before the Bombay High Court challenging the contents of the prospectus for

alleged non-disclosure of certain facts and alleged cash losses/prbitrary fixation of the premium etc. was summarily rejected.

(e) and (f). Did not arise.

[English]

Maintenance of Night Shelters

3154. SHRI GURUDASKAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to hand over the maintenance of night shelters to private agencies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The Central Scheme of Shelter and Sanitation Facilities for the Footpath Dwellers in Urban areas provides that after completion of construction, the night shelters and other facilities will be managed by municipal bodies or non-governmental organisations or private agencies recognised by the State Government or by agencies designated or agreed upon by States Govts./Local Bodies. Since the scheme is being implemented by the State Govts., it is for them to decide whether they would like to hand over the maintenance of night shelters to private agencies, keeping in view the guidelines.

[Translation]

Setting up of Atomic Power Plant

3155. SHRI MOHAN LAL JHIKRAM: Will the PRIME MINISTER be pleased to state:

(a) the names of places where experiments have been carried out by the Committee constituted to select places for setting up of atomic power plant;

(b) the names of the places selected for this purpose; and

(c) the time by which work is likely to be started there?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVENSH CHATURVEDI): (a) and (b). Site Selection Committee constituted by Department of Atomic energy periodically for investigating sites in Northern, Southern, western & Eastern Electricity Regions of the country. The last committee was constituted in October 91 which is investigating sites at Kovvada in Srikakulam Distt. and Nagarjuna Sagar in Nalgonda Distt. of Andhra Pradesh and Perigome in Kannur Distt. of Kerala. No final decision has been taken by the Committee in this regard.

(c) the time taken for starting the work at any site depends on the submission of the report of the Committee, decision of the Government, environment and forest clearance, acquisition of land, availability of funds etc.

[English]

Production of Indigenous Chemicals

3156. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to take some steps to boost the production of indigenous chemicals to reduce import of the same to save foreign exchange;

(b) if so, the names of chemicals to be taken under this purview;

(c) whether boost in production of indigenous chemicals is likely to help development of ancillary units;

(d) whether the Government propose to take action in this regard expeditiously;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (f). The endeavour of the Government is to boost indigenous production, to reduce import and to develop ancillary units through a liberalised Industrial Policy. This is applicable to the Chemicals Sector also.

Strike in Instrumentations Limited Palghat, Kerala

3157. SHRI RAMESH CHENNITHALA: Will the PRIME MINISTER be pleased to state:

(a) the total loss incurred due to the recent strike by employees of the Instrumentations Limited, Palghat in Kerala;

(b) the demands of the employees; and

(c) the action taken by the Government on these demands?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHAN SAHI): (a) The recent agitation by the employees of Instrumentation Ltd., Palghat has led to an estimated loss of Rs. 250 lakhs to the company.

(b) and (c). The demands of the employees' Unions include liberalisation of the existing productivity Linked Reward Scheme,